

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/432 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 28th January, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/22/147 dtd. 27.01.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at own cost, **from the evening of 29.01.2022 till the morning of 01.02.2022**. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

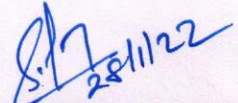
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/433/A, dated , 28-01-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

Rao